

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3004
ANSWERED ON:16.03.2015
INCLUSION OF MORE TERRITORIES
George Shri (Adv.) Joice;Pala Shri Vincent H

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the magnitude of tribal population across the country, State/ UT-wise;
- (b) whether the Government has any proposal to include more Tehsils/ districts in the Sixth Schedule of the Constitution of India;
- (c) if so, the name of tehsils/ districts likely to be included in the said area along with norms adopted to include new areas;
- (d) whether some demands are also pending with the Government in this regard; and
- (e) if so, the details thereof and the response of the Government in regard to such pending demand?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MANSUKHBHAI DHANJIBHAI VASAVA)

- (a): State/ UT-wise Scheduled Tribes population is annexed.
- (b): As informed by Ministry of Home Affairs, there is no such proposal.
- (c): In view of the (b) above, does not arise.
- (d) & (e): As informed by Ministry of Home Affairs, there were some demands, which were examined and not found feasible. Hence, there is no such proposal.